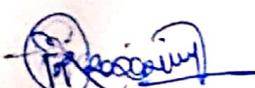


**STATUS OF COMPLIANCE OF HON. NGT O.A.NO. 359/2019 ORDER  
DATED 07.08.2020**

**Ref.** E-mail from I/C Regional Officer, MPCB, Nashik on dated 06.01. 2021.

Sr. No.	Department	Present Status	Directions	Compliance
1	Malegaon Municipal Corporation	<p>1. Matter of Conforming Zone &amp; Non-Conforming Zone so as to confirm the location of the units for further decision to grant the consent or not and to allow said activities.</p> <p>2. In the matter of MSW processing The Corporation has started the process of biomining.</p> <p>3. Corporation has started construction of Road and development of pavement to the pedestrian.</p>	<p>Malegaon Corporation has informed that, before Corporation come in to existence these activities were allowed. Now as Malegaon declared as a Corporation these activities are not allowed hence new DPR is prepared to allow all these activities in Corporation area and accordingly passed in General Body Meeting.</p> <p>Malegaon Corporation shall submit these details to MPCB also quantity of MSW is biomined and status of road traffic and road construction development.</p>	<p>1.The General Body of Malegaon Municipal Corporation has passed a resolution no. 61 and 63 dated 16-07-2020 to continue use of sizing units in the extended area of Malegaon Municipal Corporation until the DP of the extended area is finalized. As per vide letter no. 77 dated 22-07-2020 MMC has submitted a proposal to Director of Town planning, Nashik to allow use of sizing units in Residential Zone along with Power loom units.</p> <p>As per vide letter no. 702 dated 25 Sept., 2020 Asst. Director of Town Planning, Nashik replied that, Accordingly, Hon. Commissioner, MMC is empowered to take decisions taking into account the fact that there will be no violation of any rules and regulations as well as Law.</p> <p>So with reference to above letter the Hon. Commissioner, MMC has allowed 15 Sizing units as per terms and conditions for continuance of the use on the existing land until the finalization of the Development Plan in extended area of Malegaon Municipal Corporation. And also for remaining Sizing Units the decision will be taken after the resolution of General Board and fulfillment of technical aspects by the Sizing units. The new UDCPR has been made applicable from 02-12-2020 and accordingly further action will be proposed for Sizing and Plastic Units.</p> <p>In compliance of the Hon. High Court order dated 11-03-2020, Malegaon Municipal Corporation has submitted a copy depicting the zonal location of 23 Sizing units to MPCB by letter ref. no. 57/2020 dated 24-06-2020. Hereafter, Hon. High Court clubbed both the matters i.e. Writ petition regarding 23 Sizing units and</p>

				<p>62 Sizing units with WP-ASDB-LD-VC-69/20 and passed the order dated 07-07-2020 and directed the respondents not to take any coercive action against the Industrial units of the petitioners.</p> <p><b>2. Daily Solid Waste generation of Malegaon Municipal Corporation is 240 MT/day, out of this, 150 MT/day is being processed. 1,00,000 M<sup>3</sup> legacy waste was there, out of this 60,000 M<sup>3</sup> bio-mining is completed and remaining 40,000 M<sup>3</sup> is being processed @ 150 MT/day. Till date with effect of Maharashtra Plastic Thermocol Products notification 2018 Malegaon Municipal Corporation have collected total fin of Rs. 1,35000/- and have collected 2.95 mt of banned plastic products.</b></p> <p>Work order for provision of Sewage Treatment System has been issued on 21.02.2019, which will be completed in 24 months. Until now 25.31% of overall work of STP is being completed and further work will be completed within the stipulated time.</p> <p><b>3. Road traffic – Traffic is a function of Traffic Police but to help Police in controlling the traffic, Malegaon Municipal Corporation has installed signal system at Mahatma Phule Statue, Mosampul. Further Other precautions will be taken for traffic control.</b></p> <p><b>Road construction – Road construction amount of Rs. 2.5 crore has been allocated for the financial year 2020-2021 as per the directions of Hon. National Green Tribunal. Out of these budgetary provisions, estimates of 11 works of gutter, 5 works of hot mix road and 35 works of cement road have been prepared and approved. The tender process for all these works is underway and is in the final stage.</b></p>
--	--	--	--	--

  
 Commissioner,  
 Malegaon Municipal Corporation